

OA 456/05

OA ANN 456/06


Dated 31.8.2007

None for the applicant

Shri S.K.Jha, Id. ASC for the respondents.

ORDER [ORAL]

On calls, nobody is present on behalf of the applicant. However, the Id. counsel for the respondents, Shri S.K.Jha is present. On the last date, 26th July, 2007 also nobody was present on behalf of the applicant. It seems that the applicant has lost his interest in this matter. The O.A. is dismissed for non prosecution.


[Amit Kushari]M[A]

mps.